

Inter-Ministerial committee where a senior Scientist from the ICMR participated as the member of the Inter-ministerial Committee. The report of the Inter-Ministerial committee has been accepted by the Ministry of Communication and IT. On the basis of recommendations of Inter-Ministerial Committee, norms for exposure limit for the Radio Frequency Field (Base Station Emissions) has been reduced to 1/10th of existing limits prescribed by International Commission on Non Ionizing Radiation Protection (ICNIRP). Specific Absorption Rates (SAR) level for Mobile Handset has been revised from 2 watt per kg to 1.6 Watt per kg. Directions in this regard have been issued to Mobile Handset Manufacturers/mobile operators which shall be effective from 01.09.2012.

**Availability of Hospital beds in the Country**

5062. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that India has 0.7 beds per 1000 patients as compared to global figure of 2.5 beds per 1000;

(b) if so, the States where the average availability of hospital beds per 1000 is more than 1.5 beds;

(c) the number of registered private and Government hospitals in the country as on 31 December, 2011; and

(d) whether private hospitals, which were allotted lands on nominal prices on condition of keeping percentage of beds for free treatment to economically backward patients, are actually meeting this obligation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) As per population, as compared to 2.9 hospital beds per 1000 population globally. As per the information compiled by Central Bureau of Health Intelligence (CBHI), under this Ministry, State/U.T. of Arunachal Pradesh, Goa, Sikkim, Andaman and Nicobar Islands, and Lakshadweep have availability of more than 1.5 beds per thousands population.

(c) Since health is a state subject, the information in respect of registered private hospitals in the country is not maintained centrally. However, as per the National Health profile 2010, compiled by CBHI, there are 12760 Government hospitals in India from CHC level and above.

(d) As informed by the Government of NCT of Delhi, only 03 hospitals,

which were allotted land on concessional rate, were not providing free treatment to the eligible patients of EWS category as their matter was subjudice in the Hon'ble High Court of Delhi On 30.04.2012, the Hon'ble High Court of Delhi in its order disposed off WP (C) 2866/2002 and in pursuance of the said order, letters have been sent to the above stated private hospitals to immediately start providing free treatment to EWS patients to the extent of 10% IPD beds and 25% to total OPD completely free of cost.

#### **Beneficiaries of Rashtriya Arogya Nidhi Scheme**

5063. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has prepared any list of beneficiaries in the Rashtriya Arogya Nidhi Scheme; and

(b) if so, the details thereof in respect of Karnataka for the last three years, yearwise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) Under the Rashtriya Arogya Nidhi (RAN) financial assistance to Below poverty Line patients suffering from major life threatening diseases is granted as under:

- (i) Financial assistance above Rs. 1.5 lakh in individual cases is released at the Ministry level. However, no case for financial assistance was received from the State of Karnataka in this category during the last three years.
- (ii) Matching grant upto 50% of the State Governments contribution (subject to a maximum of Rs. 5 crore) is released to the State Illness Fund and the State Governments sanctions the grant upto Rs. 1.5 lakhs in individual cases. List of such beneficiaries is maintained by the State Government concerned.
- (iii) Revolving Funds have been set up at Central Hospital/Institutes including Regional Cancer Centres in a bid to speed up the financial assistance to the needy patients, which are replenished from time to time. List of such beneficiaries are maintained at Hospitals/Institutes level. Details of beneficiaries granted financial assistance during the last